

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 130**  
**Appeal No.49/252/ND/2021**

**IN THE MATTER OF:**

Phenom Developers Pvt. Ltd.

...

Appellant

Vs.

ROC

...

Respondent

**Order under Section 252**

**Order delivered on 22.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Mukund Rawat, Adv.

For the IT Dept. : Mr. Abhishek Maratha, Sr. St. Counsel  
Mr. Pratyaksh Gupta, Jr. St. Counsel

**ORDER**

Mr. Pratyaksh Gupta, Learned Counsel for the Income Tax Department states that he has been instructed to make a statement that the Department does not have any objection in allowing the present appeal. None appears for the RoC. Last chance is given to RoC to file reply.

List for hearing on 22.09.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH